

Date 09.12.2014

LOK SABHA DEBATES
(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Wednesday, 30th March, 1955.

*The Lok Sabha met at Eleven of the
Clock.*

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

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MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 29th March, 1955, agreed without any amendment to the Essential Commodities Bill, 1955, which was passed by the Lok Sabha at its sitting held on the 22nd March, 1955."

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-FIFTH REPORT

Shri Kasiwal (Kota-Jhalawar): I beg to present the Twenty-fifth Report of the Committee on Private Members' Bills and Resolutions.

***DEMANDS FOR GRANTS FOR
1955-56**

**DEMANDS re MINISTRY OF
COMMUNICATIONS**

Mr. Speaker: Before we resume the debate on the Communications Ministry,

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I have to state that the House will take up today the two other Ministries, the Ministry of Health and the Ministry of Natural Resources and Scientific Research. The time allotment, as approved by the House yesterday, will be 2 hours for the first Ministry and 2½ hours for the other Ministry. But in case the Communications Minister is pleased to shorten his reply, it will be possible to have more time for the Ministry of Natural Resources and Scientific Research. Or the House may, if it likes, sit half an hour extra, till 5-30 P.M.

Several Hon. Members: Yes.

Mr. Speaker: Then the House will sit till 5-30 P.M.

The Deputy Minister of Communications (Shri Raj Bahadur): Sir, before the hon. Minister rises to reply to the debate, I would like to draw your attention to certain observations made by an hon. Member opposite, Shri Nambiar, yesterday, when he said that he had come across "another piece of information from the Ministry" that "with regard to the losses incurred, there was a discussion in the Ministry." He further went on to say:

"One of the officials wrote in a note like this. He is a very high official. I am prepared to give a copy of the letter if he wants".

Then he quoted some extracts from the alleged particular letter. I would request you, Sir, that in fairness to us and to the House, the hon. Member should be asked to place the original of that letter on the Table of the House so that we may see what it is and whether it is a genuine thing or a hoax.

Mr. Speaker: The hon. Member, Shri Nambiar, is not in the House. I

*Moved with the recommendations of the President.